

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-201

CA-4/2019

In

(IB)-195(ND)/2017

IN THE MATTER OF:

M/s.IndusInd Bank

Vs.

Gallium Industries Ltd

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 01.06.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

CA-4/2019:-

No one is present at the time of hearing of the matter. In the interest of justice, let this matter be posted after two weeks.

List the matter on 13.07.2021.

-SD-

(NARENDER KUMAR BHOLA)

MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)

MEMBER (JUDICIAL)

Shammy

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-201

CA-434/2019

In

(IB)-195(ND)/2017

IN THE MATTER OF:

M/s.IndusInd Bank

Vs.

Gallium Industries Ltd

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 01.06.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: CS Yogita Bhatia.

ORDER

CA-434/2019 :-

Heard the submissions made by the Counsel for the Applicant as well as Counsel for Respondent No.1. In this matter, the Respondent Nos. 2 & 3 have already been proceeded ex-Parte and Respondents 4, 5 & 6 were not present at the time of hearing.

The Court Officer may serve notice to all the concerned respondents and the Applicant may also serve notice to all the respondents concerned for the next date of hearing.

List the matter on 13.07.2021.

-SD-

(NARENDER KUMAR BHOLA)

MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)

MEMBER (JUDICIAL)

Shammy